

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): During the period from 4-9-74 to 7-10-75, 1194 rakes of iron ore were loaded for export through Paradeep Port consigned to M.M.T.C. out of which 240 and 315 rakes were unloaded in siding No. I and II respectively at Atharabanki.

Employment to Oustees ousted from Land acquired for construction of Fertilizer Factory

3705. SHRI PABITRA MOHAN PRADHAN: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Ministry has laid out any clear cut policy in giving facilities and priorities regarding employment to the OUSTEES ousted from land and houses acquired for construction of Fertilizer Factories; and

(b) if so, whether a copy of such clear cut policy giving facilities and priorities will be laid on the Table?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): (a) and (b). While no specific order outlining the details of the facilities and priorities to be given to the oustees has been issued, the public sector undertakings in the fertilizer industry give preference to the oustees in the matter of employment to Class III and Class IV posts and in allotment of shops in the estates.

Reconstitution of Board of Directors of Hindustan Antibiotics every year

3706. SHRI R. K. MHALGI: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is fact that as per provisions of the Company Law, the Board of Directors of the Hindustan Antibiotics Limited (Pimpri) Pune-

Maharashtra was to be reconstituted immediately after the General Body meeting every year;

(b) whether such reconstitution of the Board of Directors of the Hindustan Antibiotics Ltd. (Pimpri) has taken place during last two years appointing official and non-official directors as per provisions and rules;

(c) if not, what are the reasons thereof; and

(d) when the non-official Directors shall be appointed for the year 1977-78?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) and (c). The Board of Directors of Hindustan Antibiotics Limited consisted of 5 Directors (all official) during the year 1975-76 and during 1976-77, 11 Directors (6 official and 5 non-official). The Articles of Association of the Company provide that there shall be not less than 2 and not more than 12 Directors on the Board. There is no provision in the Articles of Association of the Company for a specified number of official/non-official directors.

(d) 5 official Directors for the year 1977-78 have been appointed. A decision on other Directors will be taken very soon.

Traffic on Jail Road, New Delhi

3707. SHRI UGRASEN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that traffic on Jail Road and Pankha Road, New Delhi has increased tremendously because of Janakpuri and other colonies;

(b) whether it is also a fact that existing railway crossing on these roads at Nangal Raya are ex-